

(b) Housing is a State subject. The information about the steps taken by the State Governments is being collected and will be placed on the Table of the House.

**Take over of Sewage Treatment Plant land at Rathala village by DDA**

1416. SHRI ASHWANI KUMAR:

SHRI LAKHAN SINGH:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the land for the Rupees 21 crores Sewage Treatment Plant at Rathala village in New Delhi and the land for the Rupees 25 crore, 35 kilometres stormwater drain, as an anti-flood measure, have been taken over by the Delhi Development Authority for the purpose of its Rohini Housing Scheme;

(b) whether it is also a fact that shifting the sewage plant and giving the drain a circuitous route at this stage would mean an additional expenditure of Rupees 18 crores and the changes would be technically unsound; and

(c) if so, what action is proposed to be taken by Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):

(a) No, Sir.

(b) Does not arise.

(c) The Rathala Treatment Plant is an important requirement for the entire north-west corridor. The land identified for this plant overlaps the land identified for alignment of the supplementary drain. Keeping in view the long term economy and considering the social environmental costs and future urbanisation of Delhi, efforts are being made in collaboration with the

concerned agencies to make a compatible scheme for urban development, storm water disposal and sewage disposal so that the treated effluent can be utilised for increasing the agricultural out-put. The storm water drain does not create environmental problems.

**Increase in prices of bricks**

1417. SHRI F. M. KHAN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that brick prices have gone up by almost hundred per cent in Delhi during the last few months; and

(b) if so, what are reasons therefor and what steps Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY): (a) There has been some increase in the prices of bricks in Delhi during the past few months.

(b) The recent rise in the prices of bricks may be mainly attributed to increase in the demand, the seasonality factor and the gap between the demand for and the production of bricks in the Union Territory of Delhi. It is proposed to grant licences for setting up more brick kilns in the Union Territory of Delhi.

**Supply of poor quality cereals**

1418. SHRI F. M. KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the cereals supplied through ration shops are of poor quality and are generally adulterated with stones and dust; and

(b) if so, what steps have been taken to supply reasonably good quality cereals to the consumers?